

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 57(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2016

NAME OF THE COMPANY: **Mrs. Reena Ahluwalia & Ors.**
vs.
M/s. Suntime Energy Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN SARENA	ADV	{ Petitioner	Nalini
2.	MS. NALINI	ADV		
3.	RANJANA ROY Chakraborty	ADV	{ PES-COMPANY	SK
4.	ABHAY PRATAP SINGH	ADV		
5.	Rewinden	Adv	R-2	Q

Order

On behalf of Respondents No. 1 & 2, request for some time has been made for filing reply. Let the reply be filed within two weeks with a copy in advance to the Counsel for the Petitioner. Rejoinder, if any, be filed within one week thereafter with a copy in advance to the Respondents.

List for further consideration on 17.8.2016 at 10.30 a.m.

M.M.Kumar —
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT
S.K. Mohapatra
(S.K. MOHAPATRA)
MEMBER (T)

Dated :14th July, 2016
(P.K. SUD)